

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. LOVEPAC CONVERTING PRIVATE LIMITED

PARTICULARS		
1.	Name of Corporate Person	LOVEPAC CONVERTING PRIVATE LIMITED
2.	Date of incorporation of corporate person	27/07/2009
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate identity number / limited liability identity number of corporate person	U24297TN2009PTC112768
5.	Address of the registered office and principal office (if any) of corporate person	Regus Chennai Office Centre Pvt. Ltd., 3rd flr, Shyamala Tower, No.136, Arcot Rd, Saligramam Chennai 600093
6.	Liquidation commencement date of corporate person	02.03.2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Mr. S. Diraviam No.23 Annar Flats, E.B Office Road, Mogappair East, Chennai Email ID – diraviam6@gmail.com Telephone No: 98403 40002 Reg. No.- IBBI/IPA-002/IP-N00616/2018-19/11889
8.	Last date for submission of claims	01.04.2020

Notice is hereby given that the **M/S. LOVEPAC CONVERTING PRIVATE LIMITED** has commenced voluntary liquidation on **02.03.2020**. [Liquidation commencement date]

The stakeholders of **M/S. LOVEPAC CONVERTING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **01.04.2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **05.03.2020**

Place: Chennai



S. DIRAVIAM

Reg. No.- IBBI/IPA-002/IP-N00616/2018-19/11889

Liquidator appointed by the Members of the Company

